

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3944  
ANSWERED ON:03.12.2010  
RELEASE OF FUNDS TO MAHARASHTRA UNDER JNNURM  
Deora Shri Milind Murlu

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government is planning to release the balance amount of Rs. 2547 crore to the Government of Maharashtra for Urban Infrastructure and Governance (UIG) under the Jawaharlal Nehru National Urban Renewal Mission(JNNURM) against submission of the Utilisation certificates;
- (b) if so, the details thereof;
- (c) whether the Government has put a temporary freeze on the release of the balance amount to the Government of Maharashtra;
- (d) if so, the details thereof alongwith the reasons therefor;and
- (e) the time by which the balance amount is likely to be released to the Government of Maharashtra?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): As on 30-11-2010, Rs.5152.02 crore has been committed as Additional Central Assistance (ACA) for 79 projects approved for the State of Maharashtra under Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). So far, 2804.99 crore has been released to the State for the projects. The ACA is released as per the guidelines of JNNURM i.e. upon Sanction of projects by the Central Sanctioning and Monitoring Committee (CSMC)/Competent Authority, the first installment of 25% is released on signing of Memorandum of Agreement relating to reforms by the State Government/ULB/Para-Statal. The balance amount of assistance is released in three installments upon receipt of Utilisation Certificates to the extent of 70% of the grants (Central & State) and subject to achievement of milestones agreed for implementation of mandatory and optional reforms at the State and ULB/Parastatal level as envisaged in the Memorandum of Agreement.

(c): No Madam.

(d): Does not arise.

(e): The release of balance amount is dependent upon fulfillment of the UIG guidelines of JNNURM.